



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,16th May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 3

[THIS BENCH WILL SIT AT 10:15 AM

**HONOURABLE DIVISION BENCH-II AND SINGLE BENCH
OF HONOURABLE MRS. JUSTICE MITALI THAKURIA
WILL SIT AFTER RISING OF THIS BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	Review.Pet./112/2021 FIXED, IN WA 265/2010 (D/O)	ASIA KHATUN AND ANR. Versus UNION OF INDIA AND 6 ORS.	MR. A R SIKDAR MD A ALI M M ZAMAN	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
	WITH I.A.(Civil)/2803/2022 in Review.Pet./112/2021	ASIA KHATUN AND ANR. Versus UNION OF INDIA AND 6 ORS.	MR. A R SIKDAR MD A ALI	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
2	Review.Pet./92/2022 IN WA 139/2013 (D/O)	JOYNAL ABEDIN AND 4 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MS B DEVI	GA, ASSAM ASSTT.S.G.I.
	WITH Review.Pet./99/2022 IN WP(C) 2854/2016 (D/O)	MOMENA BEGUM Versus THE UNION OF INDIA AND 6 ORS.	MR. M U MAHMUD MS J BEGUM MR S H MAHMUD	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
HEARING				
4	WP(C)/1749/2018 CAVT. NO.1802/2017 PART-HEARD, FIXED	THE UNION OF INDIA AND 2 ORS. Versus PRADIP KUMAR NANDY	MS B DEVI MR. G GOSWAMI	MR. S N TAMULI (FOR CAVEATOR)

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LEAVE NOTE OF ADVOCATES FOR 16/05/2024

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1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR. S K SINHA	25-04-2024	To	22-05-2024
3)	MR. M RAHMAN	30-04-2024	To	24-05-2024
4)	MR B PATHAK	03-05-2024	To	25-05-2024
5)	MR S DASGUPTA	06-05-2024	To	30-08-2024
6)	MR D K DAS	20-05-2024	To	10-06-2024
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19)	MR A KALITA	16-05-2024	To	16-05-2024
20)	MR I HASSAN	16-05-2024	To	22-05-2024



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[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SUMAN SHYAM
HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

COURT NO: 5

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
18	CRL.A(J)/63/2022 3 Y 5 M 1 D :WITH LCR 5 FILES, P.B.-2, BY SLIP	NABIN BORO Versus THE STATE OF ASSAM AND ANR.	MRS. S ROY	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 16/05/2024

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BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 7

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
29	WP(C)/2573/2024 B/O	PRADIP SARKAR Versus THE STATE OF ASSAM AND 9 ORS	MR. S P CHOUDHURY MR B DAS MR N BRAHMA	SC, AG SC, BTC SC, FINANCE DEPTT. SC, PWD
HEARING				
30	WP(C)/3014/2015 WP(C) 7070/2015 WP(C) 2938/2017 WP(C) 3071/2017 WP(C) 3086/2017 WP(C) 3327/2017 (ALL D/O), FIXED	JAKIR HOSSAIN and 11 ORS Versus THE STATE OF ASSAM AND 69 ORS	MR. M A SHEIKH MR.M HOSSAIN MS.F INTAZ MR.K U AHMED	SC, APDCL MS.R NEWARR-9,10,23-25, 27- 29,32,34,39,45,47,48,51,60, 63-68,70 MR.D SARMA(R-9,10,23-25, 27- 29,32,34,39,45,47,48,51, 60,63-68,70)
31	WITH WP(C)/5454/2017	MAYNAL HOQUE and 10 ORS. Versus THE STATE OF ASSAM and 18 ORS.	MR. M A SHEIKH MR.M HUSSAIN MS.F INTAZ	GA, ASSAM MS. R CHOUDHURY (R-9) SC, APDCL MS F N ZAMAN (R-9) MS. B. HAZARIKA (R-9) MR. Z. HUSSAIN (R-9)
32	WP(C)/5113/2017 FIXED	GAUTAM BISWAS Versus THE STATE OF ASSAM and 6 ORS.	MR.N DHAR MR .B MALAKAR MR. T U LASKAR MS.S DASGUPTA	GA, ASSAM

LEAVE NOTE OF ADVOCATES FOR 16/05/2024

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BEFORE:

HONOURABLE MR. JUSTICE NELSON SAILO

COURT NO: 8

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
15	WP(C)/2569/2024 B/O	MUKTAR HUSSAIN Versus THE STATE OF ASSAM AND 5 ORS	MRS S RAHANA MR. A M AHMED P. GHOSH	SC, P AND R.D.
ADMISSION				
16	WP(C)/1264/2024 FIXED	BIREN MAJUMDAR Versus THE STATE OF ASSAM AND 8 ORS	MR. K N CHOUDHURY MISS. R R KAKATI MS N MAHANTA N GAUTAM	SC, CO OP SC, AFDC SC, REVENUE

LEAVE NOTE OF ADVOCATES FOR 16/05/2024

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 10

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
20	WP(C)/2858/2018 (AT 10:15 AM)	LOHIT KUMAR KALITA Versus THE STATE OF ASSAM AND 9 ORS.	MR. K N CHOUDHURY, SENIOR ADVOCATE MR. J PATOWARY MR. D DEKA MR. D J DAS	MR. A M BORA (R11) MS. C CHOUDHURY (R11) SC, HEALTH SC, PERSONNEL DEPT.
WITH				
21	WP(C)/2293/2020	LOHIT KUMAR KALITA Versus THE STATE OF ASSAM AND 6 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR. D J DAS	MR. R MAZUMDAR (R7) MR H BEZBARUA (R7) SC, HEALTH
WITHDRAWAL				
22	Cont.Cas(C)/425/2023 B/O	JYOTISHA MAHANTA AND 8 ORS Versus MAMATA HOJAI	MR. R KALITA MR J SINGH MR P DOLEY	

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 12

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
12	WP(C)/4225/2023 B/O	FAKHAR UDDIN AND 39 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR B SINHA	GA, ASSAM SC, REVENUE
MOTION				
13	WP(C)/1711/2024 FIXED	JUNMONI DAS @ JONAMANI DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. R Deka S I AKAND	GA, ASSAM SC, REVENUE SC, FINANCE
14	WP(C)/2464/2024 FIXED	AROBINDA KALITA AND 5 ORS Versus THE UNION OF INDIA AND 3 ORS	MD S HOQUE MR. M DEKA	DY.S.G.I. SC, RAILWAY
ADMISSION				
15	WP(C)/280/2024 FIXED	PADMA THAKURIA Versus THE UNION OF INDIA AND 3 ORS	MR B TALUKDAR MR S SARMAH	SC, GST DY.S.G.I.

LEAVE NOTE OF ADVOCATES FOR 16/05/2024

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 13

[THIS BENCH WILL TAKE UP MATTERS PERTAINING TO TRANSFER, PENSION, SUSPENSION AND PAYMENT OF SALARY & ALLOWANCES RELATING TO CIVIL BENCH-II & III AND SERIES MATTERS RELATING TO CIVIL BENCH- II,III,IV & V

THIS BENCH WILL TAKE UP HEARING LIST DATED 18-04-2024 TO 31-05-2024, ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
51	WP(C)/7204/2021 FIXED	BIMAL HAZARIKA Versus THE STATE OF ASSAM AND 7 ORS	MR DEBA KUMAR DAS MS. P BHUYAN MR. A ALAM MR. M ALAM	GA, ASSAM SC, AG MR. S K MEDHI (r-4,5,6) SC, TREASURY
52	WP(C)/5696/2023 FIXED	ABDUL MOMIN SARKAR Versus THE STATE OF ASSAM AND 4 ORS H	MR. R K D CHOUDHURY MR M RANA	GA, ASSAM MR R ISLAM (R 5) MS A HUSSAIN N CHAKRABARTY S PAUL
	WITH I.A.(Civil)/3145/2023 in WP(C)/5696/2023	MD. MAHMUD AL HASSAN Versus ABDUL MOMIN SARKAR AND 4 ORS.	MR R ISLAM N CHAKRABARTY S PAUL	MR. R K D CHOUDHURY MR M RANA

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BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CIVIL BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -			
21 Crl.Pet./619/2016	TATA MOTORS FINANCE LTD. and ANR. Versus THE STATE OF ASSAM AND ANR	MR.R DE MS.D DEVI MR.R J SARMA	MR.M K SHARMA (R-2) MR.H DAS (R-2) PP, ASSAM
ORDERS			
22 Mat.App./15/2023 WITH LCR, FIXED	XXXX XXXX Versus XXXX XXXX	MR D K MEDHI MR. M BISWAS P BORUAH MS M DAS S K DAS	MS. K YADAV MS. M BHATTACHARJEE MR. R L YADAV
23 I.A.(Civil)/1844/2023 WITH LCR, B/O in MACApp./95/2017 WITH MACApp./95/2017	MRS SUSHILA DEVI and 6 ORS Versus THE ORIENTAL INSURANCE CO. LTD THE ORIENTAL INSURANCE CO. LTD Versus MRS SUSHILA DEVI and 8 ORS	MR D MONDAL MR.S K GOSWAMI MR.A ACHARYA MR.B K GOSWAMI	MR. S K GOSWAMI MR D MONDAL (r-1) MR. A CHAMUAH MS N DEKA (r-8) MR. S D ROY MR SAURADEEP DEY (r-8)
WITH CO/17/2019 in MACApp./95/2017	MRS. SUSHILA DEVI AND 6 ORS. Versus THE ORIENTAL INSURANCE CO. LTD. AND 2 ORS	MRS. K BARPUZARI MR. A CHAMUAH MR. S D ROY	MR. S K GOSWAMI
24 I.A.(Civil)/1885/2023 WITH LCR, B/O in MACApp./986/2018 WITH MACApp./986/2018	ORIENTAL INSURANCE CO. LTD Versus SMT REKHA MONI PHUKAN AND 4 ORS ORIENTAL INSURANCE CO. LTD Versus SMT REKHA MONI PHUKAN AND 4 ORS	MS M CHOUDHURY MS S MOCHAHARI MR. S DUTTA MS. M CHOUDHURY MS M GAZLOO	MS D BORGHAIN (R-1, 2,3) MR. P GOHAIN (R-1,2,3) MS. K BARUAH (R-1,2,3) MS. B PHUKAN (R-1, 2, 3)
WITH I.A.(Civil)/4117/2018 in MACApp./986/2018	ORIENTAL INSURANCE CO. LTD Versus SMT REKHA MONI PHUKAN AND 4 ORS	MS S MOCHAHARI MR. S DUTTA MS. M CHOUDHURY MS M GAZLOO	
25 I.A.(Civil)/1395/2024 WITH LCR , B/O in MACApp./684/2019	UNION OF INDIA AND 3 ORS Versus SMTI RASHMI RABHA AND 4 ORS		MR. A R AGARWALA

WITH
[MACApp./684/2019](#)

UNION OF INDIA and 3 ORS,
Versus
SMTI RASHMI RABHA and 6 ORS

C.G.C.
MR. K K PARASAR

MR. A R AGARWALA
MR. R GOSWAMI (R-5)
MS. M SAIKIA
MS. P BORTHAKUR (R-5)
MS. P BORTHAKUR (R-5)
R LAILA(R1TO4)
MR. K ALI(R1TO4)

HEARING

26 [MFA/84/2021](#)
WITH LCR, B/O

NEW INDIA ASSURANCE COMPANY LTD.
Versus
SUREN NAIK AND ANR.

MR. K K BHATRA
MR. R K BHATRA
MS. S BURAGOHAIN
MR D BHUYAN
MS R GANGAWAT

MR. J K GOSWAMI
MR H P GUWALA (r-1)
MR. A BORO (r-1)
MR. J BARMAN

27 [MACApp./349/2021](#)
B/O

SRI GAKUL CHANDRA DAS
Versus
ABDUL BAREK AND 6 ORS.

G UDDIN
MS. P A TALUKDAR
MR N Y KONYAK
MR. D K RAJAK

MR. A ROSHID (r.1-6)
MS. M R DEVI (r.1-6)
MR A RASHID
MS R DEVI

28 [MACApp./706/2018](#)

WITH LCR

ANOWARA KHATUN AND 4 ORS
Versus
HDFC ERGO GENERAL INSURANCE CO.
LTD AND 2 ORS

MR. M A SHEIKH
MR M RAHMAN
MR. M HUSSAIN
MS F INTAZ

MR. K K BHATTA (R1)
G UDDIN (R2)
MS JONA TALUKDAR (R1)
MS. P A TALUKDAR (R2)
MR N Y KONYAK (R2)

29 [Test.App./2/2022](#)
WITH LCR, FIXED

DEBENDRA NATH PHUKAN
Versus
BIRENDRA NATH PHUKAN

MR B D DAS
MR H K SARMA
B B HUSSAIN

MR. S P ROY
MS S DAS
JYOTISH DAS

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LEAVE NOTE OF ADVOCATES FOR 16/05/2024

-

1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR. S K SINHA	25-04-2024	To	22-05-2024
3)	MR. M RAHMAN	30-04-2024	To	24-05-2024
4)	MR B PATHAK	03-05-2024	To	25-05-2024
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6)	MR D K DAS	20-05-2024	To	10-06-2024
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8)	MR. N ALAM	08-05-2024	To	17-05-2024
9)	MS S DAS	08-05-2024	To	20-05-2024
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12)	MR. B CHOWDHURY	14-05-2024	To	18-05-2024
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14)	MR D C K HAZARIKA	14-05-2024	To	19-05-2024
15)	MR. S B PRASAD	14-05-2024	To	17-05-2024
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18)	MR. M SARANIA	16-05-2024	To	16-05-2024
19)	MR A KALITA	16-05-2024	To	16-05-2024
20)	MR I HASSAN	16-05-2024	To	22-05-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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2:00 PM to 4:30 PM

[For Thursday,16th May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
32	Crl.Pet./208/2024 WITH LCR 2 FILES(SCANNED COPY), B/O	BAHARUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. N J DUTTA MR. N AHMED MR. M M ZAMAN MR. A BASUMATARY	MR. M U MONDAL (R-2) MD. I H KHAN (R-2) MR. K ISLAM (R-2) MR. A ALIM SK (R-2) PP, ASSAM
	WITH I.A.(Crl.)/380/2024 in Crl.Pet./208/2024	NAJIMA KHATUN, Versus BAHARUL ISLAM AND ANR	MD. I H KHAN	MR N AHMED PP, ASSAM
BAIL HEARING (BA)				
33	Bail Appln./562/2024 WITH CASE RECORD(SCANNED COPY), FIXED	JABIR HUSSAIN Versus THE STATE OF ASSAM.	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
BAIL HEARING				
34	AB/1220/2024 FIXED	BIKI KEWAT Versus THE STATE OF ASSAM	MRS. A GAYAN MS P RABHA MS M BARMAN	PP, ASSAM
ORDERS				
35	Crl.Rev.P./153/2024 WITH LCR 2 FILES(SCANNED COPY), FIXED	FIROJ ALI @ RAJU Versus THE STATE OF ASSAM AND ANR.	MR D K MEDHI	
HEARING				
36	I.A.(Crl.)/836/2023 PART-HEARD, LCR 3 FILES, FIXED in Crl.A./330/2023	SUMAN SHARMA @ CHUMAN KR. SHARMA Versus THE STATE OF ASSAM AND ANR.	MR. S R GOGOI MR. T DEURI MS B DUTTA C. SARMAH	PP, ASSAM
	WITH Crl.A./330/2023	SUMAN SHARMA @ CHUMAN KR. SHARMA Versus THE STATE OF ASSAM AND ANR.	MR. S R GOGOI MR. T DEURI MS B DUTTA C. SARMAH	MR N BARMAN (R-2) MS J BARMAN (R-2) MR B DEORI (r-2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 16/05/2024

-

1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR. S K SINHA	25-04-2024	To	22-05-2024
3)	MR. M RAHMAN	30-04-2024	To	24-05-2024
4)	MR B PATHAK	03-05-2024	To	25-05-2024
5)	MR S DASGUPTA	06-05-2024	To	30-08-2024
6)	MR D K DAS	20-05-2024	To	10-06-2024
7)	MS. S SARMA	06-05-2024	To	16-05-2024
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13)	MR B K SINGH	17-05-2024	To	21-05-2024
14)	MR D C K HAZARIKA	14-05-2024	To	19-05-2024
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18)	MR. M SARANIA	16-05-2024	To	16-05-2024
19)	MR A KALITA	16-05-2024	To	16-05-2024
20)	MR I HASSAN	16-05-2024	To	22-05-2024



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Thursday,16th May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-I]

**THE OLDEST MATTER IN THE CAUSELIST WILL BE
TAKEN UP FOR HEARING CHRONOLOGICALLY**

**THIS BENCH WILL RISE AS SOON AS THE SPECIAL DIVISION
BENCH RISES AND WILL SIT AGAIN AFTER RISING OF THE
DIVISION BENCH OF HIS LORDSHIP AND HONOURABLE MR.JUSTICE
A.D. CHOUDHURY, IF REQUIRED]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

15	FAO/3/2023 WITH LCR 2 FILES, FIXED	DR. MAHBUB ALAM KHAN Versus NAZIR AHMED BARBHUIYA AND 6 ORS	MS. R CHOUDHURY MS S S ZIA	MR. S K GHOSH MS F AHMED
16	I.A.(Civil)/1417/2024 (CONNECTED WITH ITEM NO. 3 IN THE DAILY CAUSE LIST) in RSA/40/2010 WITH I.A.(Civil)/1416/2024	M/S JOHARMAL MURLIDHAR PROPERTIES and ORS Versus SRI UJJAL BARUBH and ANR	MR. B D DEKA	MR. P J SAIKIA
		M/S JOHARMAL MURLIDHAR PROPERTIES and ORS Versus SRI UJJAL BARUBH and ANR	MR. B D DEKA	MR. P J SAIKIA

LEAVE NOTE OF ADVOCATES FOR 16/05/2024

1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR. S K SINHA	25-04-2024	To	22-05-2024
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13)	MR B K SINGH	17-05-2024	To	21-05-2024
14)	MR D C K HAZARIKA	14-05-2024	To	19-05-2024
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18)	MR. M SARANIA	16-05-2024	To	16-05-2024
19)	MR A KALITA	16-05-2024	To	16-05-2024
20)	MR I HASSAN	16-05-2024	To	22-05-2024



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[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[CRIMINAL BENCH]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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- PRONOUNCEMENT OF JUDGEMENT / ORDER -

46 Crl.Pet./421/2022	ABDUL KARIM Versus THE STATE OF ASSAM	MR Z KAMAR MR. I H SAIKIA MR. B BORAH MR. K KALITA MS L HMAR	MR. P N GOSWAMI MR. I BORTHAKUR(ADDL.PP, ASSAM)
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LEAVE NOTE OF ADVOCATES FOR 16/05/2024

1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR. S K SINHA	25-04-2024	To	22-05-2024
3)	MR. M RAHMAN	30-04-2024	To	24-05-2024
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14)	MR D C K HAZARIKA	14-05-2024	To	19-05-2024
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18)	MR. M SARANIA	16-05-2024	To	16-05-2024
19)	MR A KALITA	16-05-2024	To	16-05-2024
20)	MR I HASSAN	16-05-2024	To	22-05-2024



THE GAUHATI HIGH COURT AT GUWAHATI

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BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 22

[CRIMINAL BENCH

THIS BENCH WILL SIT AFTER RISING OF THE DIVISION
BENCH OF HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK
AND HER LADYSHIP, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
62	Bail Appln./1402/2024 B/O	BACHU DEBNATH Versus THE STATE OF ASSAM	MR. I CHOUDHURY MRS. S D CHOUDHURY	PP, ASSAM
BAIL HEARING				
63	AB/799/2024 FIXED	DILBAR ALI Versus THE STATE OF ASSAM AND ANR	MR. M A SHEIKH MS. A BEGUM MR M H CHOUDHURY MS F INTAZ	PP, ASSAM
ORDERS				
64	I.A.(Cri.)/449/2024 (CONNECTED WITH ITEM NO. 8 IN THE DAILY CAUSE LIST) in AB/1226/2024	RATAN DAIMARI Versus THE STATE OF ASSAM AND ANR		PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 16/05/2024

1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR. S K SINHA	25-04-2024	To	22-05-2024
3)	MR. M RAHMAN	30-04-2024	To	24-05-2024
4)	MR B PATHAK	03-05-2024	To	25-05-2024
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19)	MR A KALITA	16-05-2024	To	16-05-2024
20)	MR I HASSAN	16-05-2024	To	22-05-2024



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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 24

[THIS BENCH WILL SIT AT 10:15 AM AND WILL RISE AS SOON AS THE DIVISION BENCH OF HONOURABLE MR. JUSTICE M.R. PATHAK AND HONOURABLE MRS. JUSTICE M. THAKURIA RISES, AND WILL SIT AGAIN AFTER RISING OF DIVISION BENCH-II, IF REQUIRED]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
9	Crl.Pet./1/2024	ABUL KALAM AZAD Versus THE STATE OF ASSAM AND 2 ORS	MR H R A CHOUDHURY MR S HOQUE M ISLAM	PP, ASSAM
BAIL HEARING				
10	AB/722/2024 FIXED	SHARMA RAMCHAIRY Versus THE STATE OF ASSAM	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 16/05/2024

-

1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR. S K SINHA	25-04-2024	To	22-05-2024
3)	MR. M RAHMAN	30-04-2024	To	24-05-2024
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12)	MR. B CHOWDHURY	14-05-2024	To	18-05-2024
13)	MR B K SINGH	17-05-2024	To	21-05-2024
14)	MR D C K HAZARIKA	14-05-2024	To	19-05-2024
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17)	MR. R SHARMA	14-05-2024	To	27-05-2024
18)	MR. M SARANIA	16-05-2024	To	16-05-2024
19)	MR A KALITA	16-05-2024	To	16-05-2024



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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 26

[THIS BENCH WILL SIT AFTER RISING OF DIVISION BENCH-I, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
23	WP(C)/1484/2024 CAVT. NO.01302/024, BY SLIP, CAVT./130/2024	GAUTAM DEKA Versus THE UNION OF INDIA AND 7 ORS.	MR H K DAS MS S SARMA HAZARIKA MR N K SARMA	MR. S C KEYAL MR. S C KEYAL MRS. A GAYAN MS P RABHA MS M BARMAN DY.S.G.I. FOR CAVEATOR
ORDERS				
24	Review.Pet./85/2024 IN WP(C) 6211/2013(D/O), B/O	AHEDUL HUSSAIN Versus THE STATE OF ASSAM AND 6 ORS	MS. J DEKA MS. A TALUKDAR	SC, SEC. EDU.
25	Review.Pet./87/2024 IN WP(C) 2472/2022(D/O), B/O	RITA BEYPI Versus THE STATE OF ASSAM AND 6 ORS	MR H K DAS MR N K SARMA	SC, HIGHER EDU
26	Review.Pet./88/2024 IN WP(C) 4428/2021(D/O), B/O	RITA BEYPI Versus MANTU MEDHI AND 5 ORS	MR H K DAS MR N K SARMA	SC, HIGHER EDU

LEAVE NOTE OF ADVOCATES FOR 16/05/2024

1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR. S K SINHA	25-04-2024	To	22-05-2024
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6)	MR D K DAS	20-05-2024	To	10-06-2024
7)	MS. S SARMA	06-05-2024	To	16-05-2024
8)	MR. N ALAM	08-05-2024	To	17-05-2024
9)	MS S DAS	08-05-2024	To	20-05-2024
10)	MR. B BARMAN	13-05-2024	To	22-05-2024
11)	MS. B M CHETRI	13-05-2024	To	20-05-2024
12)	MR. B CHOWDHURY	14-05-2024	To	18-05-2024
13)	MR B K SINGH	17-05-2024	To	21-05-2024

14)	MR D C K HAZARIKA	14-05-2024	To	19-05-2024
15)	MR. S B PRASAD	14-05-2024	To	17-05-2024
16)	MR. P A AHMED	13-05-2024	To	25-05-2024
17)	MR. R SHARMA	14-05-2024	To	27-05-2024
18)	MR. M SARANIA	16-05-2024	To	16-05-2024
19)	MR A KALITA	16-05-2024	To	16-05-2024
20)	MR I HASSAN	16-05-2024	To	22-05-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,16th May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 27

[CIVIL BENCH-IV AND V]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING			
31 WP(C)/815/2018 BY SLIP	SUMITRA DEVI Versus THE STATE OF ASSAM AND 8 ORS.	MR. A MANNAF MD J ALOM MS F BEGUM MR. A S ALI	GA, ASSAM SC, FINANCE DEPTT.

LEAVE NOTE OF ADVOCATES FOR 16/05/2024

1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR. S K SINHA	25-04-2024	To	22-05-2024
3)	MR. M RAHMAN	30-04-2024	To	24-05-2024
4)	MR B PATHAK	03-05-2024	To	25-05-2024
5)	MR S DASGUPTA	06-05-2024	To	30-08-2024
6)	MR D K DAS	20-05-2024	To	10-06-2024
7)	MS. S SARMA	06-05-2024	To	16-05-2024
8)	MR. N ALAM	08-05-2024	To	17-05-2024
9)	MS S DAS	08-05-2024	To	20-05-2024
10)	MR. B BARMAN	13-05-2024	To	22-05-2024
11)	MS. B M CHETRI	13-05-2024	To	20-05-2024
12)	MR. B CHOWDHURY	14-05-2024	To	18-05-2024
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18)	MR. M SARANIA	16-05-2024	To	16-05-2024
19)	MR A KALITA	16-05-2024	To	16-05-2024
20)	MR I HASSAN	16-05-2024	To	22-05-2024